

	1	2	3	4	5	6	7	8
11. Oriental Bank of Commerce	41	1	0.06	8	3.11	32	21.90	
	(OBC has also issued 3298 co-branded credit cards in tie-up with Citibank Figure not taken as business risk and liabilities borne by Citibank)							
12. Syndicate Bank	1150	9	0.27	10	0.04	46	20.83	
13. Union Bank of India	2855	9	0.47	2	0.31	82	16.19	
14. Punjab & Sind Bank	8364	141	13.82	39	9.60	126	62.13	
15. Vijaya Bank	31331	1806	153.14	244	43.14	1389	398.86	
	(Bank has shown position for less than 7 months)							
16. United Bank of India	188					128	35.91	
	(Defaulters) (Bank has discontinued credit card ops. from September, 1995)							
Total	744324	28349	2508.79	18837	2454.88	49707	11359.40	

[Translation]

**FERA and COFEPOSA Cases**

1582. SHRI HARI KEWAL PRASAD : Will the Minister of FINANCE be pleased to state:

(a) the number of persons against whom detention orders have been passed under FERA and COFEPOSA during the last three years;

(b) the year-wise details thereof;

(c) whether the detention orders of some persons have been withdrawn;

(d) if so, the reasons therefor;

(e) whether disciplinary action has been taken against the officers who have withdrawn the detention orders;

(f) if so, the details of such officers;

(g) the number of pending cases of detention orders; and

(h) the year-wise details thereof alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (h) The information is being collected and will be laid on the Table of the House.

[English]

**Smuggling/Export of Tiger Bones**

1583. SHRI AMAN KUMAR NAGRA : Will the Minister of COMMERCE be pleased to state:

(a) whether the Tiger Bones are smuggled/exported under the cover of ordinary bones;